

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 22922/2014

(Arising out of impugned final judgment and order dated 14-11-2013 in CMWP No. 33826/2012 passed by the High Court of Judicature at Allahabad)

UMA BUILDERS PVT. LTD.

Petitioner(s)

VERSUS

LUCKNOW DEVELOPMENT AUTHORITY & ORS.

Respondent(s)

Date : 17-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mrs. Sudha Gupta, AOR

For Respondent(s) Dr. Mrs. Vipin Gupta, AOR

Mr. Rakesh Kumar-i, AOR
Ms. Deepali Aggarwal, Adv.
Mr. Sataroop Das, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Leave granted.

(RADHA SHARMA)
COURT MASTER (SH)

(MALEKAR NAGARAJ)
COURT MASTER (NSH)